

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:681

ANSWERED ON:16.08.2007

SUBSIDY TO IFFCO

Thummar Shri Virjibhai;Vasava Shri Mansukhbhai D.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government had paid the remaining amount of subsidy to Indian Farmers Fertilizer Co-operative Ltd. IFFCO);
- (b) if so, the details thereof;
- (c) if not, the reasons therefore; and
- (d) the steps taken by the Government for making immediate payment to IFFCO?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE)

The release of subsidy to the manufacturers/importers is a continuous process. At the end of 2006-07, there was a total carryover liability of Rs.8788.37 crore including the pending dues of IFFCO of Rs.1737.82 crore. Out of this, an amount of Rs.1733.38 crore has already been released to IFFCO. The balance will be released after reconciliation of Proforma-B. Apart from the carryover liabilities, the current bills are being paid regularly to all the fertilizer companies including IFFCO. The pending bills in respect of all companies including IFFCO are mainly current dues, which are disbursed after following the due procedure.